

LOK SABHA

Wednesday, November 30, 1966/Agrahayana 9, 1888 (Saka)

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Foreign Interference in Assam Affairs

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- *571. Shrimati Tarkeshwari Sinha:
 Shri Vishwa Nath Pandey:
 Shri H. C. Linga Reddy:
 Shri P. R. Chakraverti:
 Shrimati Savitri Nigam:
 Shri Mohan Swarup:
 Shri Bibhuti Mishra:
 Shri K. N. Tiwary:
 Shri P. C. Borooah:
 Shri Bhagwat Jha Azad:
 Shri S. C. Samanta:
 Shri Subodh Hansda:
 Shri M. L. Dwivedi:
 Shri D. C. Sharma:
 Shri Kapur Singh:
 Shri P. H. Bheel:
 Shri Kishen Pattanayak:
 Shri Madhu Limaye:

Will the Minister of Home Affairs be pleased to state:

(a) whether his attention has been drawn to the statement made by the Chief Minister of Assam, that because of the interference of foreign powers, the problem of Assam is becoming more and more complicated; and

(b) if so, the steps taken by Government to see that Government machinery in Assam is not immobilised by the said interference?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya

Charan Shukla): (a) According to information furnished by the Government of Assam no such statement has been made by the Chief Minister. During the last session of the State Legislative Assembly, however, on a number of occasions the Chief Minister had to refer to subversive activities of the enemy agents within the State.

(b) To meet such activities all concerned authorities have been alerted to be constantly vigilant and the public also have been alerted through appeals etc.

Shrimati Tarkeshwari Sinha: May I know whether Government's attention has been drawn to the fact that these activities are very much organised with the connivance of the foreign plantation proprietors, and if so, what specific action Government have taken so far to see that these kinds of mischievous activities are not indulged in by these foreign plantations?

Shri Vidya Charan Shukla: According to our reports, no such specific instance has come to our notice where foreign planters have been involved in these activities.

Shrimati Tarkeshwari Sinha: May I know whether Government's attention has been drawn to the fact that these tribal areas have a direct link with various organisations in Pakistan, and if so, how Government propose to mop up these kinds of activities so that the Pakistani link could be completely eliminated from those areas? May I know whether Government propose to strengthen the administrative machinery in these tribal areas which are infected by these Pakistani agents?

Shri Vidya Charan Shukla: Yes, the hon. Member is quite right; there

are some groups like the Mizo hostiles and Naga hostiles, which have contacts with the Pakistan authorities. Several times we have answered this question in the House regarding the measures that we have taken to stop these activities and strengthen our borders so that these contacts are eliminated and reduced.

Shrimati Tarkeshwari Sinha: May I know whether any specific steps have been taken in view of that, and whether they are being taken at the present moment?

Shri Vidya Charan Shukla: Yes, they have been taken before and they will be taken.

Shrimati Tarkeshwari Sinha: What specific steps have been taken?

Shri Vidya Charan Shukla: We have increased our border security forces, posts, watch-towers and many other things. All that has been described here earlier.

श्री बिजनाथ पाण्डे : श्रीमन्, अभी माननीय उपमंत्री ने बतलाया कि असम के मुख्य मंत्री ने ऐसा नहीं कहा है ऐसा बक्तव्य या इस तरह की कोई चीज उन्होंने प्रकाशित नहीं की है लेकिन देखने में आया है और अखबारों में पढ़ने में आया है कि पूर्वी पाकिस्तान से बहुत से घुसपैठिये असम में आये हैं और वह रहते भी हैं और असम सरकार के कार्यों में अड़चन भी लगाते हैं तो इस के सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

श्री विद्या चरण शुक्ल : जी हां अध्यक्ष महोदय, इस तरीके के घुसपैठिये ईस्ट बंगाल से असम में आये हैं और उनको रोकने के लिए सभी संभव कार्यवाही की जा रही है। अभी जिस तरीके की घुसपैठियों की कार्यवाही कुछ बढ़ी थी उस के लिए अभी कुछ एसी कार्यवाही की गई है जैसे कि बीरडर सीक्योरिटी फोर्स बनाई गई है। कुछ आउट-पोस्ट्स गंगलाडा में जहां कि इस तरह की देश विरोगी चीज देखी गई थी वहां कायम की

गई और वहां इस सम्बन्ध में विशेष प्रीकाइस लिये गये हैं।

Shri P. R. Chakraverti: Keeping in view the serious situation created by continuing infiltration from East Pakistan into Assam, may I know what effective steps have been taken by Government to clear off a two-mile belt along the whole border, as had been promised earlier?

Shri Vidya Charan Shukla: Various measures were considered for this purpose, one of them being what the hon. Member has indicated, namely removing the population from two-mile belt along the entire border. But in view of the severe human misery involved and other attendant problems, it has not been implemented. There was also the question of sealing the border by barbed wire fences. But after a good deal of consideration with the Assam Government as well as among ourselves, it was found out that it would not be as effective as we would like it to be. So the most effective measure which could produce immediate result was to increase our vigilance all along the border. That we have done.

Shrimati Savitri Nigam: Keeping in view the very complicated situation, are Government intending to settle retired defence personnel and other people in some of those areas so that they could be a source of help to our intelligence department and other security personnel?

Shri Vidya Charan Shukla: We have a scheme of that kind under consideration and we have tried a pilot project in some border areas.

श्री विभूति मिश्र : क्या सरकार के ध्यान में यह बात आई है कि असम में, नागालैंड में, श्री जो हिल्स में जो पादरी लोग रहते हैं उनका विदेशों से सम्बन्ध है और वे पादरी वहां की जनता को उकसा कर और भड़का कर अपनी एक चीन और हिन्दुस्तान के बीच में एक इंडिपेंडेंट स्टेट बनवा देना चाहते हैं। यह पादरी लोग इस तरह की कार्यवाही करते हैं

श्रीर यू० एन० प्रो० में भी इस तरीके का अपना एक आवेदनपत्र देते हैं और यहां के लोगों को भी इस तरह से उकसाते हैं और पाकिस्तानी लोग जो हैं हम लोगों में भी कुछ ऐसे लोग हैं जो पाकिस्तानियों से मिले रहते हैं और जो कि असम के बाशिन्दे हैं और पाकिस्तान वाले भी आते हैं। मैं जानना चाहता हूँ कि गृह मंत्री जो इस सम्बन्ध में कौन सा कदम उठाना चाहते हैं ताकि उन सभी देश-द्रोही तत्वों से छुटकारा मिले।

श्री बिद्या चरण शुक्ल : ऐसे कुछ पादरी हो सकते हैं जो कि इस तरह की उकसाने वाली कार्यवाहियां करते हों साथ ही ऐसे पाकिस्तानी और भ्रराजक तत्व वहां हो सकते हैं लेकिन सभी पादरियों के बारे में इस तरह की बात कहना ठीक नहीं होगा। कुछ ऐसे पादरी भ्रवश्य हैं जिन्होंने इस तरीके की कार्यवाही की है और उनके विरुद्ध सरकार द्वारा कार्यवाही की गई है। एक ऐसे पादरी होते थे उनको हिन्दुस्तान से बाहर जाने का भी हुक्म दे दिया गया। बहरहाल इस तरह की देशविरोधी जो भी कार्यवाही करते हैं सरकार द्वारा उनके विरुद्ध कड़ा से कड़ा कदम उठाया जाता है।

श्री क० ना० तिवारी : क्या यह सही है कि असम के मुख्य मंत्री ने जैसा कि डिप्टी मिनिस्टर साहब ने बतलाया उन्होंने यह भी सरकार को सूचना दी है कि यहां के पादरी राजनैतिक पार्टियों, मीजो विद्रोहियों और नागाओं से मिले हुए हैं जो नागाज और मीजोख पाकिस्तान से ट्रेंड होकर यहां आ रहे हैं और उनके द्वारा यहां पर गोरिला वार की भी तैयारी की संभावना है तो सरकार इस सम्बन्ध में क्या कार्यवाही कर रही है ?

श्री बिद्या चरण शुक्ल : सरकार को मालूम है कि यह मीजो नेशनल फ्रंट के लोग पाकिस्तान के लोगों से मिले हुए हैं और इसलिए सरकार ने इस संस्था को गैर-कानूनी करार दे दिया है।

Shri P. C. Borooah: How far is the report correct that some money from

Pakistan has already come into Assam to be used in connection with the elections? If so, what measures are going to be taken to put a stop to that?

Shri Vidya Charan Shukla: We have no information.

Shri S. C. Samanta: May I know whether recently some searches were made in Assam and some incriminating papers discovered concerning foreign power interference?

Shri Vidya Charan Shukla: The only interference we have discovered so far is from the Pakistan side.

Shri Subodh Hansda: Are Government prepared to take over all the missionary institutions which are run by the missionaries in Assam, which are centres of these subversive activities, particularly in the tribal areas?

Shri Vidya Charan Shukla: It is not possible nor desirable to suspect all the educational institutions. If we come across any instance of any institution being used for this purpose, we shall definitely take necessary action.

श्री म० ला० द्विवेदी : जिन मंत्री जी ने अभी हाल में गृह मंत्रालय का कार्यभार सम्हाला है वे पहले रक्षा मंत्री भी रह चुके हैं और उन्हें मालूम है कि बोरडर स्टेट्स में किस प्रकार की कठिनाइयां होती हैं मैं जानना चाहता हूँ जैसा कि उपमंत्री महोदय ने मूल प्रश्न के उत्तर में बतलाया कि सरकार के पास अपनी कोई जानकारी नहीं है और असम के मुख्य मंत्री ने बतलाया है कि उन्होंने जैसा कोई वक्तव्य नहीं दिया कि ऐसी घटनाएं वहां हो रही हैं तो मैं जानना चाहता हूँ कि क्या केन्द्रीय सरकार बोरडर क्षेत्रों में अपने कोई ऐसे सूत्र नहीं रखती जिसमें उसे सब जानकारी मिल सके और वहां का तमाम ऐसी गतिविधियों का पता चल सके और हमारे देश को हानि पहुंचाने वाले तत्वों को निर्मूल किया जा सके, यदि नहीं तो क्यों नहीं ?

श्री बिद्या चरण शुक्ल : हमारे सूत्र हर जगह पर रहते हैं।

श्री म० ला० द्विवेदी : अध्यक्ष महोदय वह कहते हैं कि सूत्र रहते हैं। लेकिन पहले उन्होंने कहा कि उनके पास कोई सूचना नहीं है।

अध्यक्ष महोदय : सूचना नहीं है। जो सूत्र रहते हैं अगर वह सूचना नहीं पा सके, तो फिर क्या किया जाये।

Shri D. C. Sharma: I thank the hon. Deputy Minister for spot-peddling the whole of this question. He said that there was nothing wrong with the planters, that though there were attempts, infiltration was under check. May I ask him one question? Is it not a fact that in spite of the good news that he has given on the floor of the House, the infiltration is on the increase, the number of persons who are being trained in Pakistan in collusion with the Chinese is on the increase, and the spirit of insurrection is on the increase in these border areas? If it is so, is it not a fact that all the precautions and all the measures taken by the Government so far have proved to be ineffective?

Shri Vidya Charan Shukla: I would not say that our precautions have proved to be ineffective. I have myself said that recently we have noticed an increase in these infiltration attempts in Assam, and we are taking special measures to check them.

Shri Kapur Singh: I want to know which of our two well-known frineds on our borders is more virulently active against India in so far as the State of Assam is concerned.

Shri Vidya Charan Shukla: Pakistan.

श्री मधु लिमये : अध्यक्ष महोदय, मंत्री महोदय ने कहा कि ग्रामम के मुख्य मंत्री के द्वारा इस किस्म का कोई बयान नहीं दिया गया था। लेकिन पिछले साल से पूर्वोत्तर सीमावर्ती रेलवे पर जो हमले हुए उनको लेकर सुरक्षा मंत्री और रेलवे मंत्री डा० रामसुभग सिंह ने कई बयान सदन के सामने पेश किये हैं। सुरक्षा मंत्री ने कहा था कि फ्लैच मार्का के राकेट मिले हैं जिसकी अब भी

पूछ ताछ हो रही है और डा० राम सुभग सिंह ने कहा था कि विदेशियों के द्वारा उसमें हस्तक्षेप किया जा रहा है। तो मैं प्रार्थना करता हूँ कि मंत्री महोदय इसकी पूरी इत्तला दें कि सही स्थिति इस बारे में क्या है?

श्री विद्या चरण शुक्ल : मैंने स्वयम् कहा कि जो विदेशी शक्तियों के एजेंट हैं वह वहाँ पर ऐक्टिव हैं और उनके द्वारा इस तरह की कार्रवाई की जा रही है।

श्री मधु लिमये : आप इसका इलाज क्या कर रहे हैं। आपने कहा कुछ जानकारी नहीं है।

श्री विद्या चरण शुक्ल : इलाज क्या करेंगे वह भी बतला चुका हूँ।

श्री मधु लिमये : नहीं बतलाया है।

अध्यक्ष महोदय : बतलाया है। कई सवाल हुए।

Shri Swell: The Deputy Minister, in answer to the question of Shrimati Nigam, stated that the Government has a scheme of settling the border areas with the ex-servicemen of this country. Will he spell out as to which are the areas that the Government has decided to settle with ex-servicemen in this country, and whether in coming to any decision in this regard Government have consulted the local border people and got their consent for the operation, or is he going to do all these things over their heads?

Shri Vidya Charan Shukla: We will implement, and we have implemented, this policy with the full consent of the local people. We have tried this as a pilot project in some areas in NEFA to begin with.

Shri Swell: My question has not been answered. This question relates to Assam, not NEFA. He has said that the Government has agreed to settle ex-servicemen in certain border areas in Assam. My question is that he should mention some of these

areas. He has evaded that part of the question.

Shri Vidya Charan Shukla: The hon. lady Member asked a general question whether we want to settle ex-servicemen in border areas, and so I said this is under our consideration and we have started a pilot scheme.

Shri Swell: He says he has got a scheme . . . (Interruptions.)

श्री सिद्ध नारायण : प्रथम महोदय, मैं सरकार से यह जानना चाहता हूँ कि जो पादरी वहाँ बसे हुए हैं उनमें कितने विदेशी हैं और कितने देशी हैं, और जो प्लान्टर्स प्रथवा गार्डनर्स हैं उनमें कितने फारेनर्स हैं और कितने देशी हैं। जो फारेनर्स हैं बाडर पर उनकी जायदाद के बारे में सरकार क्या सोच रही है।

श्री सिद्धा चरण शुक्ल : यदि इस बारे में नोटिस दी जाये तो मैं बतला सकता हूँ।

Shri Hem Barua: The Assistant High Commissioner's office of Pakistan in Shillong was abolished because of its proved involvement in encouraging Pakistan saboteurs in the State of Assam. In that context, may I know whether our Government is aware of the fact that the Deputy High Commissioner's office of Pakistan located in Calcutta is actively encouraging Pakistani infiltration into the State of Assam and encouraging rebellion among the hill tribes of Assam with arms and ammunitions and, if so, may I know whether the Government considers this as a violation of the Tashkent pact, and if they consider it to be a violation of the Tashkent pact by Pakistan, what positive steps are being taken to bring Pakistan into a reasonable frame of mind?

Shri Y. B. Chavan: As far as infiltration is concerned, certainly we accept that on their side they are training some people for infiltration. To that extent they have broken the Tashkent spirit.

Shri Hem Barua: And the letter too.

Shri Y. B. Chavan: Both letter and spirit. As far as the political aspect is concerned, we have to think about it. They may have signed the Tashkent agreement insincerely but our approach has been as had been explained on many occasions by the Foreign Minister, we would like to stand by the Tashkent agreement.

Shri Hem Barua: There can be no unilateral implementation of a bilateral pact such as the Tashkent agreement.

Shri Y. B. Chavan: Mr. Hem Barua is entitled to his opinion. I am explaining the Government's position. He may not like it; he may disapprove of it and he is certainly entitled to do so. As far as the Assam infiltrations are concerned, we are quite aware that they are trying to push in people after training them and we have to take care and see how we resist it. As the Deputy Minister explained, we have taken certain steps and will continue to take certain steps.

Shri Hem Barua: What about the Deputy High Commissioner in Calcutta.

Shri Y. B. Chavan: I would require notice before I make any specific commitment on this question.

Voluntary Retirement

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*572. **Shrimati Savitri Nigam:**
Shri D. C. Sharma:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government propose to chalk out a scheme for voluntary retirement in order to raise the standard and efficiency of services and also to get rid of frustrated and disgruntled officers of middle age group; and